

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO. 060/01077/2018

Chandigarh, this the 24th day of September, 2018

...
**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...
Ashok Kumar Bish son of late Sh. Kapoor Singh, aged 63 years, (retired Superintends) 'Group-B', Resident of House No. 440, Sector 41-A, Chandigarh (U.T.) 160036.

....APPLICANT

(By Advocate: Shri Anil Kumar Sharma)

VERSUS

1. Chandigarh Administration, Union Territory, Chandigarh through its Administrator, Punjab Raj Bhawan, Sector 6, Chandigarh-16009.
2. The Finance Secretary, Chandigarh Administration, U.T. Secretariat, Sector 9, Chandigarh 16009.
3. The Estate Officer, Estate Officer, Union Territory, Chandigarh, Sector 17, Chandigarh 160017.

....RESPONDENTS

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

At the outset, the learned counsel for the applicant states that he be granted permission to withdraw this Original Application (O.A.) with permission to file a fresh one, on the same cause of action, with better particulars.

2. Therefore, the O.A. is dismissed as withdrawn with the liberty as prayed for.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 24.09.2018

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